

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.12.2014

CP NO. 78/2013 (OA No. 670/2013)

Ms. Kavita Bhati, counsel for petitioner.
Mr. Anupam Agarwal, counsel for respondents.

Heard learned counsel for the parties.

By considering the compliance report dated 08.08.2014 (Annexure CPR/1) and Panel Part-VIII (Annexure CPR/2), we are satisfied that substantial compliance of the order dated 26th September, 2013 passed by this Bench of the Tribunal in OA No. 670/2013 has been made.

Therefore, the present Contempt Petition is closed.
Notices issued earlier to the respondents are discharged.

Anil Kumar
(ANIL KUMAR)

ADMINISTRATIVE MEMBER

B. V. Rao
(B. V. RAO)
JUDICIAL MEMBER

Kumawat